Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: CNS FASHION RETAIL PVT LTD; Date of commencement of liquidation: 18th March 2024 (received and communicated to the Liquidator on 4th April 2024 by the Adjudicating Authority).; List of stakeholders as on: 3 June 2024

(Amount in ₹)

Sl. No.	Category of stakeholders	Summary recei			itted	Amount of contingent claims	Amount of claims rejected	Amount of claims under verification		Remark, if any
		No. of claims	Amount	No. of claims	Amount					
1	Unpaid insolvency resolution process costs		482580		482580					Unpaid CIRP Costs, As per CIRP Cost details provided by RP
2	Liquidation costs incurred till date		9072		9072				1,11	Public Announcement Expenses
3	Secured financial creditors	0	0	0	0				1	
4	Unsecured financial creditors	5	13526615	5	13526615					As reflected in Books of the Corporate Debtor. Related Party Financial Creditors – unsecured. No Voting Rights in SCC

5	Operational creditors (Workmen)	0	0	0	0			3	
6	Operational creditors (Employees)	0	0	0	0			4	
7	Operational creditors (Government Dues)	0	0	0	0			5	
8	Operational creditors (other than Workmen, Employees and Government Dues)	5	26530228	5	23080228			6	
	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0			7	
Total		10	40056843	10	36606843	3450000			

Note: Total is without CIRP Costs and Liquidation Costs

Name of the corporate debtor: CNS FASHION RETAIL PVT LTD; Date of commencement of liquidation: 18th March 2024 (received and communicated to the Liquidator on 4th April 2024 by the Adjudicating Authority).; List of stakeholders as on: 3 June 2024

List of secured financial creditors

(Amount in ₹)

	Name of		of claim			Detail	ls of claim admi	tted						Amount of	/
No	creditor	rec	eived								contingent	of any	of claim	claim under	if any
		Date of	Amount	Amount	Nature	Amount	Whether	Details	Amount	% share	claim	mutual	rejected	verification	
		receipt	claimed	of claim a	of	covered	security	of	covered by	in total		dues,			
		_		dmitted	claim	by	interest	Security	guarantee	amount		that may			
						security	relinquished?	Interest		of claims		be set			
						interest	(Yes/No)			admitted		off			
	NO CLAIM														
	SUBMITTED														

NO CLAIM RECEIVED FROM SECURED FINANCIAL CREDITOR

Name of the corporate debtor: CNS FASHION RETAIL PVT LTD; Date of commencement of liquidation: 18th March 2024 (received and communicated to the Liquidator on 4th April 2024 by the Adjudicating Authority).; List of stakeholders as on: 3 June 2024

List of unsecured financial creditors

(Amount in ₹)

Sl. No.	Name of credito	Details clai rece		D	etails of claim ad	mitted		Amount of contingent	Amount of a ny mutual	Amount of claim rejected	Amount of claim under	Remarks, if any
	r	Date of receip t	Amoun t claime d	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted	claim	dues, that may be set off		verificatio n	
	Exim Pvt. Ltd	3 May 2024 (Claim dated 29/4/24)	1360550	1360550	Loan taken during course of Business Operations- Related Party Financial Creditor - unsecured	Nil		NIL	NIL	0	0	Related Party Financial Creditor — unsecured. No Voting Rights in SCC
	Housing Pvt. Ltd	3 May 2024 (Claim dated 29/4/24)	1731965	1731965	Loan taken during course of Business Operations- Related Party Financial Creditor - unsecured	Nil		NIL	NIL	0	0	Related Party Financial Creditor — unsecured. No Voting Rights in SCC
	Realty Pvt. Ltd	-	205000	205000	Loan taken during course of Business Operations- Related Party Financial Creditor - unsecured	Nil		NIL	NIL	0	0	Related Party Financial Creditor – unsecured. No Voting Rights in SCC

4	Retail Pvt. Ltd	,	10219100		Loan taken during course of Business Operations- Related Party Financial Creditor - unsecured		NIL	NIL	0		Related Party Financial Creditor — unsecured. No Voting
5	Industries Pvt. Ltd	3 May 2024 (Claim dated 29/4/24)	10000		Loan taken during course of Business Operations- Related Party Financial Creditor - unsecured		NIL	NIL	0	0	Rights in SCC Related Party Financial Creditor — unsecured. No Voting Rights in SCC
			13526615	13526615							

Name of the corporate debtor: CNS FASHION RETAIL PVT LTD; Date of commencement of liquidation: 18th March 2024 (received and communicated to the Liquidator on 4th April 2024 by the Adjudicating Authority).; List of stakeholders as on: 3 June 2024

List of operational creditors (Workmen)

(Amount in ₹)

Sl. No.	Name of authorised	Name of workman	of claim eived		Details of claim ac	lmitted		Amount of contingent			Amount of claim under	/
	representative, if any		claimed	of claim admitted	•	of claim	% share in total amount of claims admitted		mutual dues, that may be set off	3	verification	·
	NO CLAIM SUBMITTED											

NO CLAIM RECEIVED FROM WORKMEN

Name of the corporate debtor: CNS FASHION RETAIL PVT LTD; Date of commencement of liquidation: 18th March 2024 (received and communicated to the Liquidator on 4th April 2024 by the Adjudicating Authority).; List of stakeholders as on: 3 June 2024

List of operational creditors (Employees)

(Amount in ₹)

Sl. No.	Name of authorised	Name of employee	of claim eived]	Details of claim ad	mitted		Amount of contingent		Amount of claim under	
	representative, if any		Amount claimed	ount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	of claim	% share	claim	mutual dues, that may be set off	verification	·
	NO CLAIM SUBMITTED										

NO CLAIM RECEIVED FROM EMPLOYEES

Name of the corporate debtor: CNS FASHION RETAIL PVT LTD; Date of commencement of liquidation: 18th March 2024 (received and communicated to the Liquidator on 4th April 2024 by the Adjudicating Authority).; List of stakeholders as on: 3 June 2024

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.			Details or		Deta	ils of claim	admitted		Amount of		Amount of claim	Amount of claim	Remarks, if any
	Department	Government		Amount of claim admitted	of claim	covered by lien or attachment	lien / attachment removed?	in total		mutual dues, that may be set off	•	under verification	
	NO CLAIM SUBMITTED												
		•											

NO CLAIM RECEIVED FROM OPERATIONAL CREITORS (GOVERNMENT

Name of the corporate debtor: CNS FASHION RETAIL PVT LTD; Date of commencement of liquidation: 18th March 2024 (received and communicated to the Liquidator on 4th April 2024 by the Adjudicating Authority).; List of stakeholders as on: 3 June 2024

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

5	Sl.	Name of	Details of			Details o	f claim adm	itted			Amount	Amount	Amount	Amoun	Remarks,
1	No.	creditor	receiv	ved							of	of any	of claim	t of	if any
											contingent	mutual	rejected	claim	
											claim	dues,		under	
												that		verifica	
												may be		tion	
												set off			
			Date of	Amount	Amount of	Nature of	Amount	Whether	Amount	% share					
			receipt	claimed	claim	claim	covered by	lien /	covered	in total					
					admitted		lien or	attachment	by	amount					
							attachment	removed?	guarantee	of claims					
								(Yes/No)		admitted					
							disposal								
1		_	3 May	\$ 281203.41	\$ 281203.41			NA	NIL		NIL	NIL	0	0	Related Party
		•	2024			from Concept									Operational
	P	LLC		(The claims	(The claims	Group to CNS Fashion									Creditor – unsecured.
			(Claim		denominated	Retail -									unsecured.
			dated	in foreign	im ioreion										49%
			3/5/24)	currency shall	currency shall	supported by									Shareholder
				be valued iii	be valued iii	Invoice/									of the
					Indian	Contract/									Corporate
					currency at	declaration/									Debtor.
					the official	airfare									NY X7
				exchange rate		logistics									No Voting
				on 20/1/23)	on 20/1/23)										Rights in SCC
				TAID.	TATO										
					INR										
				2,28,39,228	2,28,39,228										

	Bharat Bhuwania and Company	1 MAY 2024	45000	45000	Unrelated Operational Creditor- Professional services in respect of TDS proceedings by Income Tax	NO	NA	NIL	NIL	NIL	0	0	Operational Creditor- part of erstwhile COC
3	Mahesh Sharma And Associates	Claim not submitted in Liquidatio n but submitted in CIRP-collated as per amended Regulation	89800	89800	department Unrelated Operational Creditor- Statutory Auditor	NO	NA	NIL	NIL	NIL	0	0	Operational Creditor- part of erstwhile COC
4	Saamag Internation al Pvt. Ltd -	3 May 2024. (Claim dated 29/4/24) Claim submitted in incorrect Form for FC	3450000	Contingent Liability mentioned in Balance Sheet	Related Party Operational Creditor — unsecured. Contingent Liability as reflected in books of accounts for Rent payable; No Voting Rights in SCC		NA	NIL	Contingent Liability as reflected in books of accounts for Rent payable;	NIL	0	O	Related Party Operational Creditor – unsecured. Contingent Liability as reflected in books of accounts for Rent payable; No Voting Rights in SCC

5	Saamag	3 May 2024	106200	106200	Related Party	NO	NA	NIL	NIL	NIL	0	0	Related Party
	Internation				Operational								Operational
	al Pvt. Ltd	(Claim			Creditor –								Creditor –
		dated			unsecured.								unsecured.
		29/4/24)											
					Rent payable;								Rent payable;
		Claim											
		submitted			No Voting								No Voting
		in incorrect			Rights in								Rights in
		Form for			SCC								SCC
		FC											
			2,65,30,228	2,30,80,228					3450000				

Name of the corporate debtor: CNS FASHION RETAIL PVT LTD; Date of commencement of liquidation: 18th March 2024 (received and communicated to the Liquidator on 4th April 2024 by the Adjudicating Authority).; List of stakeholders as on: 3 June 2024

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

	Category of stakeholders (of claim eived		De	tails of clain	admitted					Amount of claim under	Remarks, if any
	shareholders/	claimed	Amount of claim admitte d	of claim	covered by lien or attachment	Whether lien / attachment removed? (Yes/No)	covered by guarantee	% share in total amount of claims admitted	mutual dues, that may be set off	rejected	verification	
NO CLAIM SUBMITTED												

NO CLAIM RECEIVED FROM ANY OTHER STAKEHOLDER